

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1191
(To be answered on the 9th February 2023)**

MONITORING OF TRAINING BY DGCA

1191. SHRI KOTHA PRABHAKAR REDDY

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) whether Directorate General of Civil Aviation (DGCA) proposed to enhance the monitoring of training organisations in the country to meet the future demands and to update the staff and conducted seminars/workshops and other courses for all the stakeholders since 2014 onwards to till date; and (b) if so, the details and present status thereof and if not, the time by which the same is likely to be done?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a)& (b) DGCA monitors the Aircraft Maintenance Training Organisations, Flight Training Organisations, Approved Training Organisations- Pilot Type Rating (ATO), Air Traffic Services Training Organisations (ATSTO) and Drone Training Organisations.

Monitoring is done in a manner that these organisations continue to comply with the regulatory requirements against which they have been initially approved through a system of surveillance, audits, spot checks etc.

In case of the non-compliances, DGCA initiates enforcement actions against organisations/ personnel which may include warning, suspension, and cancellation including imposition of financial penalty. DGCA also ensures that rectification of non-compliant aspects is done by such Training Organisations.

DGCA amends the regulations in line with European Union Aviation Safety Agency (EASA), Rules and International Civil Aviation Organization (ICAO) requirements from time to time to ensure that it meets future demands.
